

Bench I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(CAA) NO.417/KB/2017  
(New)  
T.A. No. 11/2017  
C.A NO.896/2016 (H.C)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> August 2017, 11.30 A.M

Name of the Company	Jupiter Wagons Ltd. And Jupiter Alloys & Steel India Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Deepak Kumar Khaitan, PCS  
Practicing Company Secretary
2. CS Siddhi Dhadhania, PCS  
Practicing Company Secretary
3. CS Sheeti Singhania, PCS  
Practicing Company Secretary
4. CS Sonam Agarwal, PCS  
Practicing Company Secretary

Applicants

Khaitan  
28/8/17

Siddhi  
28/08/17

Sheeti Singhania  
28/08/17

Sonam Agarwal  
28/08/2017

P. T. O.

**ORDER**

Ld. Pr. Company Secretaries for the petitioners are present.

Heard the arguments of the Ld. Pr. CS for the petitioners and perused the record. It appears that the petitioners have not complied with the order passed by this Bench on 14/03/2017 whereby direction was issued for issuing notice on the creditors. Till date notice has not been issued. Division Bench's order regarding issuance of notice on the creditors is still in force. Therefore, petitioners are directed to comply with the order dated 14/03/2017 passed by the Division Bench regarding issuance of notice on the creditors.

List the matter on 06/10/2017.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)